

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.716/2016

Date of Decision :- 24.03.2017

CORAM: HON'BLE SHRI JUSTICE DINESH GUPTA, MEMBER (J)
HON'BLE DR. MRUTYUNJAY SARANGI, MEMBER (A)

Suhas Gopal Mulay
Occ: Service,
R/at Flat No.1,
Bldg. Bhagyadoy Sankul,
Near Munjoba Chowk,
Ganesh Wadi, Panchavati,
Nashik 422 003. ... *Applicant*
(*By Advocate Shri Nikhil Pujari*)

VERSUS

1. The General Manger,
BSNL,
Nashik Telecom District,
Sanchar Bhavan, Bharat Ratna,
Shri Vishveshraya Marg,
Nashik 422 002. ... *Respondents*
2. The Asst. General Manager (Admn.)
O/o GMT – BSNL Nashik,
Sanchar Bhavan, Bharat Ratna,
Shri Vishveshraya Marg,
Nashik 422 002. ... *Respondents*

(*By Advocate Smt. H.P. Shah*)

ORDE R (ORAL)
Per: Justice Dinesh Gupta, Member (J)

Heard Shri N.M. Pujari, learned counsel for the Applicant and Smt. H.P. Shah, learned counsel for the Respondents.

2. The only grievance of the applicant who was transferred from Nashik to Dindori and whose

name is shown at sr.no.9 in the list is that he is working in the present post as Technician, however, his name has been included in the Transfer and Posting in respect of TTA's and he has the apprehension that since he is less qualified for the post of TTA, he may not be able to do the job of TTA at the transfer place and therefore, he wants that the transfer order to be stayed and cancelled.

3. Learned counsel for the Respondents, Smt. H.P. Shah, categorically stated on behalf of the applicant's apprehension that his transfer at present post to Dindori will be as Technician only and the applicant will go there as Technician and will also be assigned the duty of Technician there. This statement is made by the counsel for the respondents based on the instructions received from the office by Shri Kulkarni C.B., SDE Legal and Shri Kangone R.R., SDE (Staff) who is present in the Court.

4. In view of the above statement, there is no need to keep the present OA pending and the matter is disposed off with the direction to the applicant to join the scheduled transfer place as Technician and the Department will assign him

the work of Technician.

5. The Original Application is disposed of with the above directions. No costs.

6. ***Dasti.***

(Dr.Mrutyunjay Sarangi)
Member (A)

(Justice Dinesh Gupta)
Member (J)

dm.